Department of Personnel and Training have issued guidelines to all Ministries/departments  $t_0$  provide priority to disabled IPKF personnel for employment under Government, over other normal cases of ex-Service. men, against vacancies reserved for ex-Servicemen.

Information regarding the number of personnel who have applied for employment assistance and those who have been offered jobs is being collected and will be laid on the Table of the House.

# रक्षा मंत्रालय का पुनर्गठन किया जाना

3180. सरदार जगजीत सिंह अरोड़ा :

क्या <mark>प्रधान म</mark>ंत्री यह बतानेकी इत्पा करेंगे कि :

(क) क्या सरकार का ध्यान 12 अगस्त, 1990 के टेलीग्राफ़ में "रिवेम्प डिफ़ मिनिस्टी सुन्दरजी" शीर्षक के अन्तर्गत प्रकाशित समाचार की ग्रो.र दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि भूतपुर्व थलसेनाध्यक्ष ने एक दीर्घावधि-राष्ट्रीय रक्षा नीति को अपनाने पर बल दिया है;

(ग) थेदि हां, तो क्या सरका ने भूतपूर्व थलसेनाध्यक्ष के सुझाव को बार्या-न्वित करने के लिए कोई योजना बनायी है; गौर

् (ध) यदि नहीं, तो उसके क्या कारण हैं ?

रक्षा मंत्रालय में राज्य मंत्री (डा॰ राजा रमन्ना) : (क) जी, हां।

(ख) समाचार में एक भूतपूर्व सेनाध्यक्ष के कुछ विचारों का उल्लेख किया गया है जिन्हें उनके ढारा एक पत्निका के डागामी अंक में एक लेख में अभिव्यक्त किया जा रहा हैं। सरकार इस लेख के प्रकाशित होने पर इसका अध्ययन करेगी।

(ग) आंर (घ) प्रश्न नहीं उठते।

# Discouraging the SO students to take Admission in Senior Secondary School, Dev Nagar by School Authorities

3181. SHRI N. E. BALARAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Scheduled Castes Children seek ing admission are discouraged and not given admission in the Government Boys and Girls 1st and 2nd shift Senio<sub>r</sub> Secondary School; Dev Nagar;

(b) if so, whether. any enquiry would be made; and

(c) the steps being taken to ensure that school authorities admit such students' hereafter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) It is not true to say that children belonging to Scheduled Caste community are discUoraged and are not given admission in first and second shifts of Government Senior Secondary School, Dev Nagar. There are 767 SC/ST girls. out of 883 in first shift and 519 SC/ST boys out of 630 in the second shift. Thus, the representation of SC/ST students in both shifts of this School is fairly large.

(b) and (c) Do not arise.

## Stipend given to S€Students in Government Schools in Delhi

3182. SHRI GURUDAS DAS GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether in Government schools in Delhi stipend, uniform and books ar<sub>e</sub> given to students of Scheduled Castes;

(b) if no, the details thereof;

(c) whether in Government Boys and Girls 1st and 2nd shift School, Dev Nagar, teachers do not give such benefits to Scheduled Castes students;

(d) whether there is no arrangement for drinking water and maintenance of building in this school; and

(e) if so, the steps being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) According to the information furnished by Delhi Administration, various benefits to Scheduled Castes and Scheduled Tribes students are given as below.

(A) Stipend (i) It is given at the rate of Rs. 90 per year to the SC/ST students from the class V to X subject to the parental income limit of Rs. 15, 000 per annum.

(ii) Stipend at the rate of 65 per month is given to SC/ST students of XI & XII classes subject to the parental income of Rs. 24, 000 per annum.

(B) Uniform—Two uniforms are given per year worth Rs. 70/1 subject to the monthly parental income of Rs. 500 per month.

(C) Books—SC/ST students are given full reimbursement of cost of books on production of cash receipts.

(c) The details of uniforms and books given to SC/ST students of Government Boys and Girls 1st and 2nd shift School, Dev Nagar, during 1988-89 and 1989-90 are as follows: —

(d) and (e) It is not true that there is no arrangement for drinking water and maintenance of the school building. Tap water is available and the building is maintained by the Public Works Department.

## News report Captioned 'Ahlnwallia. Wronged, say Officials'

#### 3183. SHRI A. G. KULKARNI:

## SHRI VISHWASRAO RAM-RAO PATIL:

#### DR. BAPU KALDATE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Times of India, New Delhi dated 2nd July, 1990 under caption "Ahluwalia wronged say officials" if so, what are the specific areas and whether 1987 PM Office note and the latest have difference of approach; and

(b) what is the number of multinational which have more than 40 per cent equity holdings in Indian Collaborations and whether the conditions to export was scrupulously observed?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The New Delhi Edition of the Times of India dated 2nd July, 1990-carries no report

	1988-89	1989-90
	10 500	Rs . 14,000
(i) Amount sp^nconfree distribution of uniforms. (iii) Amount	Rs 143 1, 3	,
spam on free ditribution of Books and Stationery	644 Rs. 91	
	Rs	510 874